

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1125
TO BE ANSWERED ON 08.12.2023

IMPLEMENTATION OF PMMVY IN TAMIL NADU

1125. MS. S. JOTHIMANI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the status of implementation of Pradhan Mantri Matru Vandana Yojana (PMMVY) in the State of Tamil Nadu;
- (b) whether the Union Government is yet to release its share of funds for the scheme to the State of Tamil Nadu, if so, the details thereof;
- (c) the impact of such a delay on the beneficiaries of the scheme;
- (d) whether it is true that there is gap between the number of beneficiaries enrolled and number of beneficiaries provided benefits under the scheme in State of Tamil Nadu, if so, the details thereof and reasons therefor;
- (e) the number of beneficiaries of PMMVY in the State, district-wise; and
- (f) whether the Government plans on increasing the amount of Direct Benefit Transfer to the beneficiaries, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) Under Pradhan Mantri Matru Vandana Yojana (PMMVY), more than 3.59 crores beneficiaries have been enrolled since inception of the Scheme in 2017-18 and till 02.12.2023. Further, maternity benefits of more than ₹14,428.35 crores (includes both Central and State share) have been disbursed to more than 3.21 crores beneficiaries during the aforesaid period.

As reported by Government of Tamil Nadu, more than 20.23 lakh beneficiaries have been enrolled since inception of the PMMVY Scheme in 2017-18, till November 2023 in the State. Further, central share of funds amounting to ₹370.11 crores have been released to the Government of Tamil Nadu under PMMVY since inception of the scheme till 02.12.2023.

(b) & (c) The Government of Tamil Nadu has unspent balance of more than ₹143 crore in their State Nodal Agency (SNA) account, hence no central share of fund has been released to the State Government during the current financial year 2023-24 under PMMVY. Since, the State Government has sufficient funds for disbursement of maternity benefit available in their SNA account, there will be no impact on disbursement of funds to beneficiaries. However, The Government of Tamil Nadu has only after significant delay provided master data for mapping of LGD codes of various administrative units, and field functionaries and supervisory officers associated with the scheme. This master data is essential input for the PMMVY portal (PMMVYSoft MIS) to work efficiently, and hence, its late deployment has also contributed to some delays in disbursement of maternity benefits to eligible beneficiaries in Tamil Nadu.

(d) The Government has completely digitized the application process for Pradhan Mantri Matru Vandana Yojana (PMMVY) with the introduction of a mobile app and a dedicated portal (PMMVYSoft MIS) making the process of application paperless. The URL of PMMVYSoft MIS is <https://pmmvy.wcd.gov.in>. The online application form is simple and easy to understand, ensuring a consistent and straightforward process. The Anganwadi Worker (AWW)/Accredited Social Health Activist (ASHA) fills the forms of beneficiaries online on the mobile app or on PMMVYSoft MIS. Further, provision of self-registration of beneficiary has been made on PMMVYSoft MIS so that a beneficiary or an individual on behalf of the beneficiary can register on PMMVYSoft MIS.

All further processes i.e., verification and approval of application, and payment of benefit, are done online by competent authority like Supervisor/ Auxillary Nurse Midwife (ANM); Child Development Project Officer (CDPO)/ Medical Officer (MO); and State Nodal Officer. Any gap between the number of beneficiaries enrolled and number of beneficiaries provided maternity benefits in all States/UTs, including Tamil Nadu is because of, inter-alia, (i) the beneficiaries may have not yet completed the conditionalities as per scheme guidelines, for the receipt of the instalments such as registration of child birth, completion of universal vaccination etc; (ii) the application has not been verified/ approved by the competent authority; (iii) the payment for the respective beneficiary has not been done by the State Nodal Officer etc.

(e) The district-wise number of beneficiaries enrolled under PMMVY-MRMBS in Tamil Nadu, as reported by State Government of Tamil Nadu, since inception of the scheme and till November, 2023 is **Annexed**.

(f) Under PMMVY, the maternity benefit amounting to ₹6,000/- is also provided under PMMVY for the second child, subject to the second child being a girl, to discourage pre-birth sex selection and promote the girl child.

ANNEXURE

Statement referred to in reply to part (e) of the Lok Sabha Unstarred Question No. 1125 for answer on 08.12.2023 raised by Ms. S. Jothimani regarding 'Implementation of PMMVY in Tamil Nadu'

District-wise number of beneficiaries enrolled in Tamil Nadu under Pradhan Mantri Matru Vandana Yojana-Dr. Muthulakshmi Reddy Maternity Benefit Scheme (PMMVY-MRMBS), as reported by State Government of Tamil Nadu, since inception of the scheme and till November, 2023

S. No.	Name of the District	Number of Beneficiaries enrolled
1	Ariyalur	26,461
2	Chengalpattu*	11,551
3	Chennai	1,42,711
4	Coimbatore	1,10,715
5	Cuddalore	79,738
6	Dharmapuri	49,564
7	Dindigul	58,803
8	Erode	52,288
9	Kallakurichi*	6,043
10	Kanchipuram	1,00,565
11	Kanniyakumari	43,606
12	Karur	27,858
13	Krishnagiri	54,097
14	Madurai	94,105
15	Mayiladuthurai*	4,979
16	Nagapattinam	39,024
17	Namakkal	43,214
18	Perambalur	18,442
19	Pudukkottai	52,358
20	Ramanathapuram	37,577
21	Ranipet*	4,399
22	Salem	1,01,405
23	Sivaganga	40,543
24	Tenkasi*	3,812
25	Thanjavur	59,280
26	The Nilgiris	14,682
27	Theni	35,648
28	Thiruvallur	78,275
29	Thiruvarur	36,779
30	Tiruchirappalli	74,644
31	Tirunelveli	76,710
32	Tiruppur	67,624
33	Tirupattur*	5,702
34	Tiruvannamalai	74,026
35	Tuticorin	43,538
36	Vellore	1,03,715
37	Villupuram	97,072
38	Virudhunagar	52,070
	Total	2023623

* New District carved out in 2022